NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH **COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP250/16	TP98/17	Hearing	433(e)	Encarta Pharma	

	PVT.Ltd Vs Panacea Hospitals Psvt.Ltd
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REPRESENTATION TO WHOM

RAJESH S. ADVOCATE 8123976974

& PHONE NUMBER

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Solvanth Patril . K. Ferrander 99456 77944

Counsel for respondent requested time to file objections.

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner filed two sets of Form 5. Registry is directed to check and put up.

List it on 19.06.2017. Petitioner's counsel is directed to name the IRP after obtaining the consent by then.

MEMBER (J)

MEMBER (T)